

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
SUMMONS				
1	O.S. 30/2020 (SUMMONS) IA/1/2020		Sridhar Vs Ravikumar A.L.	K. Nagesh
STEPS BY				
2	M.V.C. 1553/2019 (NOTICE)		Nagaraju Vs Mallikarjunaswamy	Chandrashekar.M.S
DEFN EVIDENCE				
3	O.S. 20/2015 (EVIDENCE)		N.R. Kumarswamy Vs N.S. Puttamma and others	B.H.Dayananda
(O.S./0000015/2012)				
4	M.V.C. 673/2017 (EVIDENCE)		K.R. Haricharan Vs The Manager, The New India Assurance Co.Ltd	Puttaraju M R
5	R.A. 22/2017 (JUDGMENTS) IA/2/2017 IA/1/2017		Naganna Vs Mahesh	B.H. Dyananda
6	O.S. 15/2019 (JUDGMENTS)		Praveen M.S Vs Shekar S.S	T.T.Rajaravichandra
7	O.S. 3/2014 (To hear)		Padmavathamma Vs H.C. Devarajaiah	MDK KNG
11.00 AM to 02.00PM				
STEPS				
8	EX 11/2014 (SUMMONS)		Anjima Vs SLAO Tumakuru	PHD CNG
9	M.C. 43/2020 (APPEARANCE OF PARTY)		XXXXX Vs Nil	Nataraju
10	O.S. 15/2015 (CROSS OF PW1)		R.Sathyanarayana Vs T.C.Sathyanaranaswamy	D.T.Rajashekaraiah
11	M.V.C. 519/2018 (CROSS OF PW1)		D.P. Rudresha alias D.P. Rudresh kumar Vs Madhu H.S.	Jagadeesh T.N.

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12	M.C. 65/2018 (CROSS OF PW1)		Rajesh H.S Vs Tejaswini T.V	D.T. Rajashekharaiiah
ISSUE ATTACHMENT WARRANT OF MOVABLES/IMMOVEABLES				
13	MVC.EX 51/2015 (HEARING)		Vasanthkumar Vs Asst. Executive Engineer	HSK
14	M.V.C. 525/2018 (EVIDENCE)		Smt. M. Ranjitha Vs Gangegowda	Jagadesh T.N.
15	M.C. 26/2020 (EVIDENCE)		Shahirabhanu Vs Nil	T.T.Rajaravichandra
DEFN EVIDENCE				
16	M.V.C. 726/2013 (EVIDENCE)		Vasantha Kumar T.M. Vs Prakash	H.R.Krishnamurthy CKSKCB

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02.45 PM to 05.45PM				
SUMMONS TO ACCUSED				
1	C.C. 370/2020 (APPEARANCE OF ACCUSED)		State by Turuvekere Police Vs Raghu	APP
2	C.C. 85/2020 (FIRST HEARING)		State by Turuvekere Police Vs Jayadeva	APP
3	CrI.Misc. 72/2020 (ORDERS)		Najim Pasha Vs Tahasildar	M.C.Y. Kumar
4	C.C. 133/2017 (To hear)		Turuvekere Police Station Vs Narayanappa	A.P.P T.S. Cyhannakeshaswamy
11.00 AM to 02.00PM				
5	C.C. 140/2017 (CROSS OF PW1)		Surapura B.V Vs Ningaraju H.N	K.Hucchegowda
6	C.C. 83/2020 (FIRST HEARING)		State by Turuvekere Police Vs Sardha Hussain	APP
7	C.C. 87/2020 (FIRST HEARING)		State by Turuvekere Police Vs Punith M. G.	APP
8	C.C. 126/2017 (EVIDENCE)		Lalitha M.C Vs Gowramma N.M	S.K. Umesh
9	CrI.Misc. 1/2020 (ORDERS)		Gangamma Vs Tahasildar	B.R. Manjunatha

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11.00 AM to 02.00PM				
1	O.S. 197/2013 (Objection to I.A.)		Bhyrappa Alias Kumara Vs Kempamma	BNT
2	O.S. 109/2017 (Plaintiff evidence)		Gopalakrishna H. Vs Bandi Shivanna	R.K.RAGHAVENDRA
3	O.S. 74/2019 (EVIDENCE)		Gangadharaiah.K.B Vs Ramesh	D.T. Rajashekharaiiah
4	O.S. 77/2020 (Call on)		Asif Nawaz Khan Vs Asfiya Khanum	B.H. Dyananda
CROSS EXAMINATION OF DW				
5	O.S. 32/2012 (EVIDENCE)		Jayarathna Vs Shylaja	BNT
6	O.S. 200/2014 (EVIDENCE)		B Shantha Vs Nanjamma	PHD TTU
7	O.S. 307/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Shivagangamma Vs Siddamma	K.Nagesha
CROSS EXAMINATION OF PW				
8	O.S. 17/2015 (EVIDENCE)		Chikkamma Vs Bhagyamma	DTR
9	O.S. 262/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Indiramma Vs Venkataraman Alias Venkataram	H.K.Nanje Gowda
10	O.S. 5/2016 (EVIDENCE)		Kalpana.M.S Vs Narayana Shetty	A.N.Devaraju
11	O.S. 120/2017 (EVIDENCE)		Javaregowda Vs Sriramegowda	M.D.Nataraja
DEFN EVIDENCE				
12	O.S. 68/2014 (EVIDENCE)		Sannarangamma Vs Ramegowda N.	N.Basavaraju
13	O.S. 210/2018 (EVIDENCE)		Cauvery Kalpatharu Grameena Bank Vs K.R. Triveni	D.T. Rajashekharaiiah

FURTHER EVIDENCE FOR DEFND

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 200/2015 (EVIDENCE)		Manjamma Vs Boregowda	NCJ
15	O.S. 23/2017 (EVIDENCE)		N. Shivananjappa Vs Huchamma	A.N. Devaraju
FURTHER EVIDENCE FOR PLNTF				
16	O.S. 162/2014 (EVIDENCE)		Thammanna Vs Ramegowda N	PH Dhanapal Dt. 1, Adct, BNT.
17	O.S. 120/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gouse Peer Vs Jamal Valli Sab	D.T.Rajashekaraiah
18	O.S. 209/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Rangaswamy. M Vs Kalavathi.K	H.K.Nanjegowda
19	O.S. 211/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gangadharaiah Vs Eraiah	S.Muddegowda
20	O.S. 238/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gangadharaiah Vs Eraiah	S.Muddegowda
21	O.S. 248/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gangadharaiah Vs Eraiah	S.Muddegowda
22	O.S. 257/2016 (EVIDENCE)		Ganganna.S.V. Vs Jayanna	H.L.Rajashekaraiah
23	O.S. 133/2019 (EVIDENCE)		Bhagyamma G.S Vs Ramesh G. T	D.T. Rajashekaraiah
PLNTF EVIDENCE				
24	O.S. 197/2014 (EVIDENCE)		Shanthamma C.U. Vs Jayamma	DTR GRS
25	O.S. 100/2017 (EVIDENCE)		Chandrashekar.B.C Vs Kempamma	M.C. Umesh
26	O.S. 111/2017 (EVIDENCE)		Manjula Vs Channakeshava.K.C	H.K. Nanjegowda
27	O.S. 105/2018 (EVIDENCE)		Shankarappa Vs Shivanna	B.V. Mahesh

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28	O.S. 219/2014 (ARGUMENTS)		Manjamma Vs Basavalingappa	
29	O.S. 3/2018 (ARGUMENTS)		Gangadhara Vs Mahalingaiah alias Lingaiah	K. Nagesh
ARGUMENTS				
30	O.S. 98/2013 (ARGUMENTS)		Somashekar Vs Vasanth	TTU DTR
31	O.S. 268/2014 (ARGUMENTS)		Kambada Rangaiah P Vs Shivakumar R.	AND BGK
32	O.S. 17/2017 (ARGUMENTS)		Shakunthala Vs Shashikala	T.T. Udayashankar
ARGUMENTS BY ADV. DEFTS.				
33	O.S. 230/2014 (ARGUMENTS)		Lavanya Vs Jayamma	TTU
34	O.S. 240/2016 (ORDERS) IA/1/2016 IA/2/2016		Narasimhaiah Vs Lakkamma	P.H.Dhanapal
35	O.S. 48/2019 (JUDGEMENT)		State Bank Of India Vs Rohit K.C	P.H.Dhanapal
ORDERS ON IA				
36	O.S. 2/2017 (ORDERS) IA/2/2017		Krishnappa.J Vs Shivanna	D.T. Rajashekaraiah
37	EX 21/2011 (Objection to I.A.)		B.V.Surapura Vs T.N.Mahadevaiah	GU
38	FDP 11/2014 (Objection to I.A.)		Kumari Kruthika Vs Sunil kumar @ Sathish	KRD
39	O.S. 203/2014 (Hearing On I.A)		Dakshayani T.M Vs Manjanna	MVS
40	O.S. 239/2016 (Objection to I.A.) IA/1/2016 IA/2/2016		Venkatalakshamma Vs Boramma	P.H.Dhanapal
41	O.S. 5/2017 (Hearing On I.A)		Sowmya Alias Nuthanlakshmi.T.S Vs Sri. Udaya Bharathi Educational Trust (R),	N.C. Jaganath Dandinavar

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42	O.S. 125/2017 (Plaintiff evidence)		Gangadharaiah.M.R Vs Huchegowda	A.N. Devaraju
43	O.S. 171/2019 (Hearing On I.A) IA/2/2019		Sadashivappa S. Vs Chief Executive Officer,	S.K. Umesh
Cases listed below are adjourned due to Covid 19				
44	O.S. 257/2014 (AMENDMENT PLAINT)	02-01-2021 (11.00 AM to 02.00PM)	A.S.Gangappa Vs Kempegowda	SMK
45	EX 10/2014 (Steps)	02-01-2021	Canara Bank by its branch manager S.V.Padmavathamm Vs M.R.Suresh	PHD
46	EX 11/2014 (Steps)	02-01-2021	Varakumar T.N. Vs Mahalingaiah	KN
47	O.S. 117/2019 (Hearing On I.A)	04-01-2021	Krishnamurthy T.S. Vs Lakshminarasamma	B.R. Manjunatha
48	O.S. 208/2018 (EVIDENCE)	11-01-2021 (11.00 AM to 02.00PM)	Sannathimmegowda Vs Srinivasa	K.R.Dayananda
49	O.S. 209/2018 (EVIDENCE)	11-01-2021 (11.00 AM to 02.00PM)	T.R. Bhuvaneshwari Vs Supheeyabi	T.C. Shankara
50	O.S. 330/2018 (EVIDENCE)	11-01-2021 (11.00 AM to 02.00PM)	M.R. Lokesh Vs G.N. Chandregowda alias Ramachandraiah	M.R. Puttaraju
51	O.S. 224/2019 (EVIDENCE) IA/2/2019	15-01-2021 (11.00 AM to 02.00PM)	Lakshamma Vs Punith M.G.	H.K. Nanjegowda
52	O.S. 32/2019 (EVIDENCE)	16-01-2021 (11.00 AM to 02.00PM)	Devendara Vs Obalegowda	H.N. Shekappa
53	O.S. 50/2019 (EVIDENCE)	16-01-2021 (11.00 AM to 02.00PM)	Thimmappadore.H.N Vs Basavaraju.H.N	K. Nagesh
54	O.S. 102/2019 (EVIDENCE)	16-01-2021 (11.00 AM to 02.00PM)	Lakkamma Vs Chikkamma	T.T.Rajaravichandra
55	O.S. 104/2019 (EVIDENCE)	18-01-2021 (11.00 AM to 02.00PM)	Kariyamma Vs Jayamma	D.T. Rajashekharaiiah
56	EX 33/2016 (Arrest Notice.)	28-01-2021 (02.45 PM to 05.45PM)	The Town Sahakara Sangha, D.G.Road, Turuvekere Town, Vs Vijayakumar.D.H	T.S.Channakeshava Swamy